

**GOVERNMENT OF INDIA
HOME AFFAIRS
LOK SABHA**

UNSTARRED QUESTION NO:1124
ANSWERED ON:01.03.2011
SPECIALISED TRAINING PROGRAMMES
Sayeed Muhammed Hamdulla A. B.

Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether many States have not utilised the training slots kept for police officers at specialised training camps run by the Army and Central Paramilitary Forces;
- (b) if so, the details thereof, State-wise;
- (c) the reasons for not utilising the specialised training meant for police officers;
- (d) whether the Union Government has issued any directive to the State Governments to utilise such training slots; and
- (e) if so, the details thereof and the reaction of State Governments in this regard?

Answer

MINISTER OF THE STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI MULLAPPALLY RAMACHANDRAN)

(a) to (e): A statement is laid on the table of the House.

Statement in reply to the Lok Sabha Un-starred question No.1124 to be answered on 01/03/2011

(a) to (c) State Governments could not fully utilize the training slots provided by the Indian Army and Central Paramilitary Forces (CPMFs) due to operational reasons and law & order situation in the States. A statement indicating the utilization of training slots by the State Governments, according to the information available is attached.

(d) & (e) The Union Government issues directives to State Governments from time to time requesting them to utilize the training slots fully. The Chief Ministers have also been sensitized on this aspect in the Chief Ministers' Conference held on 1st February, 2011.